

(Rs. in lakhs)	
State/UTs	Eighth Plan Outlay
25. Uttar Pradesh	1000.00
26. West Bengal	1833.00
Total	18902.00

Union Territories

(Rs. in lakhs)	
State/Uts	Eighth Plan Outlay
1. Andaman & Nicobar Islands	1350.00
2. Chandigarh	15.00
3. Dadra & Nagar Haveli	38.00
4. Daman & Diu	40.00
5. Lakshadweep	127.61*
6. Pondicherry	13.00
Total UTs	368.61
Total (States/UTs)	19270.61

* includes Environment.

(c) The key technologies imported during the last three years are brought out in the form of reports by the Department of Scientific and Industrial Research (DSIR) and have been published and circulated widely.

(d) There are no specific joint ventures so far, addressing development of science and technology other than those of bilateral or multi-lateral cooperation or agencies.

Large Scale Industrial Units

*280. SHRI BOLLA BULLI
RAMAIAH:
SHRI D. VENKATESWARA
RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have allowed the large scale industrial units to manufacture low priority items;

(b) if so, the details thereof;

(c) whether representatives of the small scale units have opposed this decision;

(d) if so, the reaction of the Government thereto;

(e) its impact on the Small Scale Units as a whole?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) and (b) No, Sir. There has been no change in the list of items which large scale industrial units are not allowed to manufacture and which are reserved for manufacture by the Small Scale.

Perhaps the Hon'ble Members are referring to the low priority items listed under the 11th Schedule of the Income Tax Act, 1961. Earlier only Small Scale units were entitled to some deduction in Income Tax if they manufactured any of these 28 low priority items in certain areas. Now large scale units have also

been permitted to claim this tax deduction.

(c) No, Sir. No such representation has been received.

(d) Does not arise.

(e) This decision is not likely to have any major adverse impact on the Small Scale Units as a whole.

Appointment of Special Public Prosecutors

2910. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have been appointing Special Public Prosecutors even when Public Prosecutors are available;

(b) if so, the necessity thereof and the criteria fixed for selection of Special Public Prosecutors vis-a-vis Public Prosecutors;

(c) the total number of SPPs as on December 31, 1993; and

(d) the expenditure incurred on SPPs during each of the last three financial years?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (d). Information is being collected and will be laid on the Table of the House.

Land Price Charged from Group Housing Societies in Dwarka

2911. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some element of expenditure that is to be incurred on the economically weaker sections has been included in the cost of land charged from the Cooperative Group Housing Societies in Dwarka;

(b) if so, the details thereof and the reasons thereof;

(c) whether the expenditure on that count has been catered for in the yearly plans of Delhi; and

(d) if so, the reasons for charging that again from the societies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) The Delhi Development Authority has reported that the expenditure on the development of plots earmarked for DDA housing for economically weaker sections has not been exclusively loaded on the land rates charged from cooperative group housing societies.

(b) In the case of EWS and LIG allottees of DDA housing, the rates have been adopted at a factor of 0.5 and 0.75 of the break even rate of developed land. The balance expenditure of the acquisition and development relating to these categories is being borne by all the other categories like SFS and MIG allottees of DDA housing, Cooperative